

2027

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 536/2024**

In the matter of:

News Item Titled "Waste to Energy: Smokescreen or Solution?" appearing
in the Indian Development Review dated 27.03.2024

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(Filed by Adv. Suman Arora)
On behalf of Central Pollution Control Board

Place: Delhi
Dated: 20.05.2026

2028

ACTION TAKEN REPORT

***(IN COMPLIANCE TO HON'BLE NGT ORDER DATED
10.02.2026 IN THE MATTER OF NEWS ITEM TITLED "WASTE
TO ENERGY: SMOKESCREEN OR SOLUTION?" APPEARING
IN THE INDIAN DEVELOPMENT REVIEW DATED 27.03.2024)***

**CENTRAL POLLUTION CONTROL BOARD
(Ministry of Environment, Forest & Climate Change)
"Parivesh Bhawan", East Arjun Nagar,
Delhi-110032**

May, 2026

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	Annexure-IV A Copy of letter dated 20.05.2026 issued by CPCB to all SPBCs/PCCs and State UDDs.	

1.0 BACKGROUND

1.1 Hon'ble NGT order dated 10.02.2026

Hon'ble NGT vide order dated 10.02.2026 in O.A No. 536/2024, News item titled "Waste to energy: Smokescreen or solution?" appearing in the Indian Development Review dated 27.03.2024, directed in para 1 & para 2, are reproduced below:

Para 1 Learned Counsel for the Respondent No. 1 – CPCB submits that new Solid Waste Management Rules, 2026 have been notified in January 2026 which are to come in force with effect from 01.04.2026. She submits that earlier the proposed guidelines were framed by the CPCB, namely, “Guidelines on Municipal Solid Waste (MSW) incineration-based Waste to Energy Plants” and comments from the States were invited, but in view of the SWM Rules, 2026, the guidelines will be examined and framed align with the new rules. She submits that this exercise will be completed within three months.

Para 2 The prayer is allowed and CPCB is directed to place on record the new guidelines in respect of Waste to Energy Plants before the next date of hearing

A copy of Hon'ble NGT order is attached as **Annexure I**.

2.0. Action taken by CPCB

2.1 Constitution of Committee

CPCB vide OM dated 09.03.2026 (**Annexure II**) constituted a Working Committee for the finalization of guidelines on MSW incineration-based Waste-to-Energy (WtE) plants. The committee comprises officials from CPCB, Ministry of Environment, Forest and Climate Change (MoEF&CC), Ministry of Housing and Urban Affairs (MoHUA), Indian Institute of

Technology (IIT) Delhi, Indian Institute of Technology Mumbai, Telangana State Pollution Control Board(TSPCB), Delhi Pollution Control Committee(DPCC) and Municipal Corporation of Delhi(MCD).

The scope of work of the Committee is described herein as below:

- a. To examine the Draft "Guidelines on MSW incineration based WtE Plants prepared by CPCB & review of comments received on the draft guidelines from the stakeholders.
- b. Review of Draft Guidelines in line with the provisions of Solid Waste Management Rules, 2026 notified by MoEF&CC.
- c. Committee may invite or consult the other stakeholder's organizations, if required;

2.2 Guidelines on MSW incineration based WtE plants prepared by CPCB

Revised draft Guidelines on MSW incineration-based WtE plants have been prepared and revised in accordance with the Solid Waste Management Rules, 2026, based on the deliberations held by the working committee constituted for the purpose during meetings held on 06.04.2026, 27.04.2026 and 04.05.2026, respectively. The committee also consulted stakeholders such as WtE plant operators during the course of revision of the guidelines. The draft of aforesaid revised guidelines are placed at **Annexure III**.

The revised guidelines by the working committee has been communicated to the State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) & other stakeholders for their inputs/suggestions vide CPCB letter dated 20.05.2026 (**Annexure-IV**). The same has also been put up on CPCB website for comments/inputs from stakeholders and would be finalised after consideration of comments / suggestions received from

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various stakeholders. It is therefore most respectfully prayed that the Hon'ble Tribunal may grant a further period of three months for finalisation of the said guidelines.



Anil C. Ranveer
Scientist 'F'

Central Pollution Control Board
20.05.2026

अनिल सी. रणवीर/Anil C. Ranveer
वैज्ञानिक 'च'/Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Env. Forest & Climate Change, Govt. of India
पुस्तिका भवन, पूर्वी वाई, दिल्ली-110032
Delhi-110032

Item No. 27

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 536/2024

News Item Titled "Waste to Energy: Smokescreen or Solution?" appearing in the Indian Development Review dated 27.03.2024

Versus

Central Pollution Control Board & Ors.

Respondent(s)

Date of hearing: 10.02.2026

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondents: Ms. Suman Arora, Adv. for CPCB
Ms. Praveena Gautam, Mr. Pawan Shukla and Ms. Tissy Annie Thomas,
Adv. for MoEF&CC
Mr. Pradeep Misra and Mr. Daleep Dhyani, Adv. for UPPCB
Mr. Malay Swapnil, Adv. for R - 3 (Through VC)
Ms. Sunita Sharma, Adv. for UT of Daman & Diu

ORDER

1. Learned Counsel for the Respondent No. 1 – CPCB submits that new Solid Waste Management Rules, 2026 have been notified in January 2026 which are to come in force with effect from 01.04.2026. She submits that earlier the proposed guidelines were framed by the CPCB, namely, “Guidelines on Municipal Solid Waste (MSW) incineration-based Waste to Energy Plants” and comments from the States were invited, but in view of the SWM Rules, 2026, the guidelines will be examined and framed align with the new rules. She submits that this exercise will be completed within three months.

2. The prayer is allowed and CPCB is directed to place on record the new guidelines in respect of Waste to Energy Plants before the next date of hearing.

3. List on 21.05.2026.

Prakash Shrivastava, CP

1

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Dr. A. Senthil Vel, EM

February 10, 2026
Original Application No. 536/2024
dv



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केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

F.No. CP-28/6/2025-UPC-II-HO-CPCB-HO

Date: 09.03.2026

Office Memorandum

Subject: Constitution of Working Committee for finalization of 'Guidelines on MSW incineration based waste to Energy Plants' in the matter of Hon'ble NGT O.A. 536 / 2024 - reg

Hon'ble NGT has registered suo motu in Original Application No 536/2024 on the basis of the news item titled "Waste to Energy: Smokescreen or solution?" appearing in the Indian Development Review dated 27.03.2024 related to utility and effectiveness of Waste to Energy Plants operating in the country. CPCB has submitted various reports in the matter based on the information received from concerned SPCBs/PCCs w. r. t compliance of Waste to Energy Plants operating in their jurisdiction.

CPCB submitted a report dated 18.8.2025 before Hon'ble NGT informing that keeping in view of necessity of WtE plants to address the challenges of MSW management and issues associated with the operation and maintenance of such plants, a draft "Guidelines on Municipal Solid Waste Incineration-based Waste to Energy (WtE) Plants" has been prepared in accordance with the provisions of the Solid Waste Management (SWM) Rules, 2016.

Subsequently, the draft Guidelines were circulated to all SPCBs/PCCs and concerned Ministries for seeking comments/suggestions. The same was also uploaded on the CPCB website inviting inputs from stakeholders.

Further, the Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified the Solid Waste Management Rules, 2026 vide Notification No S.O 388 (E) on 27th January, 2026 under the Environment (Protection) Act, 1986, which shall come into force with effect from 1st April, 2026, in supersession of the SWM Rules, 2016, with an objective to ensure environmentally sound management of solid waste across the country.

Accordingly, it has been felt necessary to incorporate the relevant provisions of the SWM Rules, 2026 into the aforesaid draft Guidelines. Further, Hon'ble NGT vide order dated 10.02.2026 in the aforesaid matter directed CPCB to place on record the new guidelines in respect of Waste to Energy Plants within 21.05.2026.

In view of the above, a Committee is hereby constituted for finalization of the said Guidelines. The composition of the Committee is as follows:

1 Shri G. Thirumurthy, Director & Divisional Head, UPC-II, Central Pollution Control Board, Delhi	Chairperson
2. Representative from Ministry of Environment, Forest and Climate Change (MoEF&CC)	Member
3. Representative from Ministry of Housing and Urban Affairs (MoHUA)	Member
4 Prof B. J. Alapat, Civil Engg. Dept., IIT Delhi	Member
5 Prof Munish Chandel, Head, Environmental Science & Engineering Department, IIT Bombay	Member
6 Representative from Delhi Pollution Control Committee (DPCC)	Member
7 Representative from Municipal Corporation of Delhi (MCD)	Member

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

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8 Representative from Telangana State Pollution Control Board (TGPCB)
9 Smt. Suniti Parashar, Sc.D, UPC-II, CPCB, Delhi

Member
Member Convener

Scope of Work of the Committee:

- i. To examine the Draft "Guidelines on MSW incineration based Waste to Energy Plants " prepared by CPCB & review of comments received on the draft guidelines from the stakeholders;
- ii. Review of Draft Guidelines in line with the provisions of Solid Waste Management Rules, 2026 notified by MoEF&CC;
- iii. Committee may invite or consult the other stakeholder's organizations, if required;
- iv. Finalization of Guidelines within One month.

This is issued with the approval of Competent Authority.

1.7.26
galsic

(G.Thirumurthy)

Director & DH, UPC-II

To

- i. All the concerned : For information & necessary action, Please
- ii. PS to MS : For kind information of 'MS', Please

1.7.26
galsic

(G.Thirumurthy)



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Annexure- III

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

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2. Representative from Ministry of Environment, Forest and Climate Change (MoEF&CC)	Member
3. Representative from Ministry of Housing and Urban Affairs (MoHUA)	Member
4 Prof B. J. Alapat, Civil Engg. Dept., IIT Delhi	Member
5 Prof Munish Chandel, Head, Environmental Science & Engineering Department, IIT Bombay	Member
6 Representative from Delhi Pollution Control Committee (DPCC)	Member
7 Representative from Municipal Corporation of Delhi (MCD)	Member

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

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8 Representative from Telangana State Pollution Control Board (TGPCB)
9 Smt. Suniti Parashar, Sc.D, UPC-II, CPCB, Delhi

Member
Member Convener

Scope of Work of the Committee:

- i. To examine the Draft "Guidelines on MSW incineration based Waste to Energy Plants " prepared by CPCB & review of comments received on the draft guidelines from the stakeholders;
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- iv. Finalization of Guidelines within One month.

This is issued with the approval of Competent Authority.



(G.Thirumurthy)

Director & DH, UPC-II

To

- i. All the concerned : For information & necessary action, Please
- ii. PS to MS : For kind information of 'MS', Please



(G.Thirumurthy)



LIFE
Lifestyle for
Environment

Annexure-IV
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केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

File No.: CP-28/6/2025-UPC-II-HO-CPCB-HO

Date :20.05.2026

To,

By Email

The Member Secretary
SPCBs/PCCs (As per the list enclosed)

The Secretary All States/UDD
(As per the list enclosed)

Subject: Comments/Suggestions on Revised Draft Guidelines on MSW incineration based Waste to Energy (WtE) plants -reg

Madam/Sir,

Please find enclosed herewith the revised draft Guidelines on MSW Incineration Based WtE Plants prepared by the Working Committee constituted by CPCB for the purpose.

You are requested to kindly review the revised draft guidelines and provide your valuable comments/suggestions, if any, for further consideration. The comments may kindly be sent at swm.cpcb@gov.in within the stipulated time on or before **05.06.2026**.

Yours Faithfully,

(Anil C. Ranveer)

Director &

Divisional Head, (R&D)

Encl : As above

Copy to:

- i. All Committee Members : For kind information , Please
(as per list enclosed)
- ii. All Regional Directorates :For information & follow up, Please
(as per list enclosed)
- iii. DH-Law , CPCB :For information , Please
- iv. PS to MS :For kind information of 'MS' ,Please

(Anil C. Ranveer)

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट /Website: www.cpcb.nic.in

List of State Pollution Control Boards/Pollution Control Committee

S.No.	Name of State/UT & address
1	Andhra Pradesh Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada – 520 010
2	Arunachal Pradesh State Pollution Control Board Paryavaran Bhawan, Papu Hill, Yupia Road, Naharlagun- 791110
3	Assam Pollution Control Board Bamunimaidan, Guwahati, Assam - 781021
4	Bihar State Pollution Control Board Parivesh Bhawan, Plot No. NS-B/2, Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 023
5	Chhattisgarh State Environment Conservation Board Paryavas Bhavan, North Block Sector-19, Naya Raipur (C.G.) 492002
6	Goa State Pollution Control Board Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao - Bardez, Goa - 403511
7	Gujarat Pollution Control Board Paryavan Bhavan, Sector 10-A, Gandhinagar – 382 043
8	Haryana State Pollution Control Board C-11, Sector-6. Panchkula-134109, Haryana - 134109
9	Himachal Pradesh Pollution Control Board Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009
10	Jammu & Kashmir Pollution Control Committee Summer Office: May-October Sheikh-ul-Ala Campus, Behind Govt. Silk Factory, Rajbagh, Srinagar (J&K) 190008 Winter office: November-April Parivesh Bhawan, Gladni, Transport Nagar, Narwal - 180006
11	Jharkhand State Pollution Control Board T.A Building, HEC, P.O. Dhurwa, Ranchi – 834004
12	Karnataka State Pollution Control Board Parisara Bhavan, 4th & 5th Floor, # 49, Church St., Bangalore - 560 001
13	Kerala State Pollution Control Board Plamoodu Jn., Pattom Palace P.O. Thiruvananthapuram-695 004

14	Madhya Pradesh Pollution Control Board Parayavaran Parisar, E-5, Arera Colony Bhopal – 462 016, Madhya Pradesh
15	Maharashtra Pollution Control Board Kalpataru Point, 2nd – 4th Floor, Opp. Cine Planet Cinema, Nr. Sion Circle, Sion (E), Mumbai – 400 022
16	Manipur Pollution Control Board Lamphepat, Near Imphal West D.C. Office, Imphal - 795004
17	Meghalaya State Pollution Control Board ARDEN, Lumbyngngad Shillong – 793 014, Meghalaya
18	Mizoram Pollution Control Board New Secretariat Complex, Khatla Thlanmual Peng, Khatla, Aizawl - 796001, Mizoram
19	Nagaland Pollution Control Board Signal Point, Dimapur - 797112, Nagaland
20	Odisha State Pollution Control Board A-118, Nilakanta Nagar, Unit –VIII, Bhubaneshwar – 751012
21	Punjab Pollution Control Board Vatavaran Bhawan, Nabha Road, Patiala – 147 001, Punjab
22	Rajasthan State Pollution Control Board A-4, Jalane Dungri Institutional Area, Jaipur – 302 004, Rajasthan
23	Sikkim State Pollution Control Board Department of Forest, Environment & Wildlife Management Government of Sikkim, Deorali, Gangtok -737102
24	Tamil Nadu Pollution Control Board 76, Mount Salai, Guindy, Chennai-600032
25	Tripura State Pollution Control Board Vigyan Bhawan Pandit Nehru Complex, Gorkhabasti, PO: Kunjaban, Agartala- 799006
26	Telangana State Pollution Control Board Paryavaran Bhawan, A-3, I.E. Sanath Nagar, Hyderabad-500 018
27	Uttar Pradesh Pollution Control Board Building.No. TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226 010
28	Uttarakhand Pollution Control Board Gaura Devi Paryavaran Bhawan, 46 B IT Park, Sehstradhara Road, Dehradun -248001

29	West Bengal Pollution Control Board Paribesh Bhavan, 10A, Block-L.A., Sector III, Bidhan Nagar, Kolkata - 700 106
30	Andaman & Nicobar Pollution Control Committee Department of Science & Technology, Dolly Gunj Van Sadan, Haddo P.O., Port Blair – 744102
31	Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor, Sector19 B, Madhya Marg, Chandigarh - 160019
32	Daman & Diu and Dadra & Nagar Haveli Pollution Control Committee Office of the Deputy Conservator of Forests, Moti Daman, Daman – 396220
33	Delhi Pollution Control Committee 4th floor, ISBT Building, Kashmiri Gate, Delhi – 110006
34	Lakshadweep Pollution Control Committee Department of Science, Technology & Environment, Kavarati-682555
35	Puducherry Pollution Control Committee Housing Board Complex, III Floor, Anna Nagar, Puducherry – 600 005
36	Ladakh Pollution Control Committee Skara Yokma, Near KBR Airport, UT of Ladakh, Leh-194101

List of State/UT Urban Development Departments

Sl. No.	State	Column2	Address
1	A & N Islands	Secretary	Urban Development Department (UDD) A&N Administration Secretariat, Port Blair - 233181
2	Andhra Pradesh	Commissioner and Director of Municipal Administration	Municipal Administration & Urban Development (MA&UD) Department L Block, G Floor, Room No-105, A.P. Secretariat, HYDERABAD - 500 022
3	Arunachal Pradesh	Commissioner	Dept of Urban Development & Housing, Civil Secretariat, Itanagar
4	Assam	Secretary	Urban Development Department (UDD) Directorate of Town & Country Planning, Dispur, Guwahati 781006
5	Bihar	Additional Chief Secretary	Urban Development Department (UDD); Vikas Bhawan, Bailey Road, Patna, Bihar-800015
6	Chandigarh	Joint Secretary	Urban Development & Housing (UD&H) UT Secretariat, 4th Floor, Deluxe Building, Sector 9, Chandigarh - 160009
7	Chhattisgarh	Director	Urban Administration and Development (UA&D) Mahanadhi Bhawan, 3rd Floor, Room No. S3-23, Mantralaya, New Raipur - 492001
8	Dadra & Nagar Haveli	Secretary	Urban Development (UD) Secretariat, 66 KVA Road. Amli, Silvassa - 396230
9	Daman & Diu	Secretary	Urban Development (UD) Secretariat, Fort Area, Moti Daman, Daman (U.T.) - 396220
10	Goa	Secretary	Department of Urban Development (UDD) Secretariat, Porvoriam, Goa - 403521
11	Gujarat	Principal Secretary	Urban Development and Housing Department (UD&H) Block No. 14, 9th Floor, Sachivalaya, Gandhi Nagar - 382010
12	Haryana	Additional Chief Secretary	Urban Local Bodies Department (DULB) Room No. 506, 5th Floor New Civil Secretariat, Sector 17, Chandigarh
13	Himachal Pradesh	Principal Secretary	Directorate of Urban Development (DUD) 101-Armsdale Building, Himachal Pradesh Government Secretariat, Shimla - 171002
14	Jammu & Kashmir	Principal Secretary	Housing & Urban Development Department (H&UD) Civil Secretariat, Shrinagar - 190006

15	Jharkhand	Secretary	Urban Development Department (UDD) 4th Floor, Project Building, Dhurwa, Ranchi - 834004
16	Karnataka	Additional Chief Secretary	Urban Development Department (UDD) Karnataka Government Secretariat, Room No.435, Vikasa Soudha, 4th Floor, Bengaluru - 560001
17	Kerala	Principal Secretary	Urban Development & Local Self Government (UD&LSG) Room No. 404, 4th Floor, Govt. Secretariat (Annexe), Thiruvananthapuram - 695001
18	Lakshadweep	Secretary	Department of Urban Development (UDD) UT of Lakshadweep Administration, Kavaratti - 682555
19	Madhya Pradesh	Principal Secretary	Urban Development & Environment Department (UA&ED) Room No. 327, MP Mantralaya, Bhopal - 462001
20	Maharashtra	Principal Secretary	Urban Development Department (UDD) UD Department, Mantralaya, 4th Floor, Mumbai - 400032
21	Manipur	Secretary	Department of Municipal Administration, Housing & Urban Development (MAHUD) Western Block, New Secretariat, Manipur-795001
22	Meghalaya	Commissioner & Secretary	Meghalaya Urban Development Authority (MUDA) Room No.- 507, Additional Secretariat Building, Shillong-793 001
23	Mizoram	Secretary	Directorate of Urban Development and Poverty Alleviation (DUDPA) Urban Development, Room No216 & 217, New Secretariat Complex, Aizawl, Mizoram796001
24	Nagaland	Commissioner and Secretary	Planning & Urban Development (P&UD) B-06, Planning & Urban Development, Civil Secretariat, Kohima-797001
25	Odisha	Principal Secretary	Housing & Urban Development Department (H&UD); Housing & Urban Development Department, Govt of Odisha, Annexure Building, Odisha State Secretariat, Bhubaneswar- 751001
26	Puducherry	Secretary	TOWN AND COUNTRY PLANNING DEPARTMENT; Chief Secretariat, Puducherry - 605001
27	Punjab	Principal Secretary	Department of Local Government (LG) Punjab Municipal Infrastructure Development Company, SCO:8990, 1st Floor, Sector-34A, Chandigarh(INDIA)-160034

28	Rajasthan	Principal Secretary	Department of Local Self Government (LSG); Room No. 8223, SSO Building, Shashan Sachivalaya, Jaipur-302005
29	Sikkim	Secretary	Urban Development & Housing Department (UD&H) Deptt. of UD & Housing, Govt. of Sikkim, NH-31A, Gangtok, Sikkim – 737 101
30	Tamil Nadu	Principal Secretary	Municipal Administration & Water Supply Department (MA&WS) Municipal Administration & Water Supply Dept., Government of Tamil Nadu, Secretariat, Fort St. George, Chennai - 600 009
31	Telangana	Spl. Chief Secretary	Municipal Administration & Urban Development (MA&UD) Department Telangana State Secretariat, NTR Marg, Public Gardens, Central Secretariat, Khairatabad, Hyderabad, Telangana 500004
32	Tripura	Secretary	Urban Development Department (UDD) Department of Urban Development Gorkha Basti, PO Kunjaban, Agartala, West Tripura-799006
33	Uttar Pradesh	Principal Secretary	Urban Development Department (UDD); 834, Babu Bhawan, Lucknow- 226001
34	Uttarakhand	Secretary	Directorate of Urban Development (DUD) 43/6 Mata Mandir Road, Dharampur, Dehradun, Uttarakhand-248001
35	West Bengal	Secretar	Department of Municipal Affairs (DMA) Nagarayan, Sector-I, Block-DF-8, Bidhan Nagar, Kolkata-700064
36	Delhi	Principal Secretary	Urban Development Department (UDD) Government of NCT Delhi, 9th & 10th Level, Delhi Secretariat, I.P. Estate, NEW DELHI - 110 002
36	Ladakah	Principal Secretary	Department of Rural Development Civil Secretariat, Leh, Ladakh 194101

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2.	Shri Ankit Jain Assistant Advisor, CPHEEO, MoHUA
3.	Prof B. J. Alapat, Civil Engg. Dept, , IIT Delhi
4.	Prof Munish Chandel, Head , Environmental Science & Engineering Department , IIT Bombay
5.	Shri Sunil Kumar Environmental Engineer, DPCC
6.	Representative of Municipal Corporation of Delhi
7.	Shri D. Narender Joint Chief Engineer, Telangana State Pollution Control Board
8.	Smt. Suniti Parashar, Sc.D, UPC-II, CPCB, Delhi

S.No	Regional Directorate CPCB
1.	Regional Director Central Pollution Control Board Regional Directorate (Bengaluru), A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar, Bengaluru-560079
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3.	Regional Director Central Pollution Control Board Regional Directorate (Kolkata), South end Conclave, Block 502, 5th & 6th Floors 1582 Rajdanga Main Road Kolkata - 700 107 (W. B.)
4.	Regional Director Central Pollution Control Board Regional Directorate (Lucknow), PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow - 226 010
5.	Regional Director Central Pollution Control Board Regional Directorate (Shillong), "TUM-SIR". Lower Motinagar Near Fire Brigade H.Q., Shillong - 793 014
6.	Regional Director Central Pollution Control Board Regional Directorate (Vadodara), West Parivesh Bhawan, Opp VMC Ward Office No 10, Subhanpura,
7.	Regional Director Central Pollution Control Board Regional Directorate (Chandigarh) BSNL Telephone Exchange, 2nd Floor, Sector 49 -C, Chandigarh-160 047
8.	Regional Director Central Pollution Control Board Regional Directorate (Pune) Survey No. 110, Dhankude Multi-Purpose Hall, Baner Road, Baner, Pune - 411045
9.	Regional Director Central Pollution Control Board Regional Directorate (Chennai) No. 40-E, 2nd Floor, BSNL Building, TVK Industrial Estate, CIPET Road, Guindy Chennai, Tamil Nadu - 600032